

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 67 OF 2017 &
IA NOS. 198 & 200 OF 2017**

Dated: 22nd November, 2018

In the matter of:

**Maharashtra State Electricity Transmission Co.
Ltd.**

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission
& Ors.**

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **3-1-2019**.

Court Master/PPS

tpd